GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2139 ANSWERED ON:24.08.2012 COMPLAINTS AGAINST AIIMS MEDICAL STORE Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has received any complaints against the AIIMS medical store of selling substitute medicines against prescribed medicines;

(b) if so, the facts in this regard;

(c) whether any concrete action has been taken either by AIIMS or by the Government in the matter;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether the Govenment has set up any committee to oversee the functioning of the store as suggested by the High Court; and

(f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (f): M/s All India Medicos located inside the AIIMS campus was inspected by Drugs Control Department, Government of NCT of Delhi. The firm was found to have substituted branded medicines. Several samples have been seized for conducting tests. AIIMS has setup a Monitoring Committee to monitor sales of medicine by this shop.